

(7)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JODHPUR BENCH,
JODHPUR.

Date of Decision: 16.5.97.

OA 154/97

Harendra Kumar Sharma, Electrical Khalasi under Senior Electrical Foreman, Northern Railway, Suratgarh.

... Applicant.

Versus

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi.
2. Chief Electrical Engineer (Construction), Northern Railway, Tilak Bridge, New Delhi.
3. Divisional Railway Manager, Northern Railway, Bikaner Div., Bikaner.
4. Divisional Personnel Officer, Northern Railway, Bikaner.
5. Senior Electrical Foreman (Construction), Northern Railway, Bhatinda.
6. Senior Electrical Engineer (Construction), Northern Railway Jodhpur.

... Respondents

CORAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN
HON'BLE MR.O.P.SHARMA, ADMINISTRATIVE MEMBER

For the Applicant
For the Respondents

... Mr.Y.K.Sharma
... _____

ORDER

(PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN)

Applicant, Harendra Kumar Sharma, in this application u/s 1 of the Administrative Tribunals Act, 1985, has sought a direction to the respondents to restore him to the post of Blacksmith and also to restore his pay at Rs.1440/- on 18.9.91.

2. Heard the learned counsel for the applicant.
3. The applicant has made a representation to the concerned authority (Respondent No.3) regarding his grievance, vide Ann.A-1 dated 28.12.94. This representation has not been decided. The learned counsel for the applicant wants its decision through a speaking order.
4. We, therefore, dispose of this OA, at the stage of admission with a direction to respondent No.3 to take a decision on the representation made by the applicant, at Ann.A-1 dated 28.12.94, meeting all the points raised therein within a period of three

.....2.

months from the date of receipt of a copy of this order. If the applicant is aggrieved by any decision ^{taken} on the representation, he may file a fresh OA. Let a copy of this OA and the annexures thereto be sent to respondent No.3 alongwith a copy of this order.



(G.P.SHARMA)
ADMINISTRATIVE
MEMBER

VK.

C. Krishna
(GOPAL KRISHNA)
VICE CHAIRMAN